

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :31-12-2025

Date : 31.12.2025

SL. No.	C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Seat
1	106614/2025	31.12.2025	WP (C) - 20251/2025	S. D. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-4	(Seat No-27)
2	106615/2025	31.12.2025	WP (C) - 37032/2025	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24	WRIT BRANCH-6	(Seat No-35)
3	106616/2025	31.12.2025	WP (C) - 37027/2025	C. R. NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(Seat No-35)
4	106617/2025	31.12.2025	WP (C) - 37603/2025	S. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2026-01-08	WRIT BRANCH-5	(Seat No-47)
5	106618/2025	31.12.2025	CMP- 2110/2025	M. MOHANTY	C.O.	COURT NO. 8	Order Dtd. 2026-02-09		(Seat No-47)
6	106619/2025	31.12.2025	CMP- 1930/2025	K.C.PANDA	C.O.	COURT NO. 8	Order Dtd. 2025-12-04		(Seat No-47)
7	106620/2025	31.12.2025	WP (C) - 37561/2025	K. SAHOO	C.O.	COURT NO. 8	Order Dtd. 2025-12-30	WRIT BRANCH-5	(Seat No-47)
8	106634/2025	31.12.2025	CRLMC- 5568/2025	D. K. BEHERA	C.O.	COURT NO. 8	Order Dtd. 2025-12-24		(Seat No-47)
9	106635/2025	31.12.2025	CRLMC- 5601/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 8	Order Dtd. 2025-12-24		(Seat No-47)
10	106636/2025	31.12.2025	CRLMC- 5598/2025	SAROJ KUMAR DASH	C.O.	COURT NO. 8	Order Dtd. 2025-12-24		(Seat No-47)

11	106637/2025	31.12.2025	CRLMC- 5441/2025	K. C. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 24		(Seat No- 47)
12	106638/2025	31.12.2025	BLAPL- 12480/2025	P. K. BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 17		(Seat No- 47)
13	106640/2025	31.12.2025	ABLAPL- 14967/2025	K.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 30	BAIL-1	(Seat No-1)
14	106642/2025	31.12.2025	WP (C) - 37486/2025	J. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-8	(Seat No- 43)
15	106643/2025	31.12.2025	WP (C) - 33078/2023	B BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-5	(Seat No- 20)
16	106644/2025	31.12.2025	WP (C) - 37688/2025	H. K. PATRA	C.O.	COURT NO. 14	Order Dtd. 2026-01- 05		(Seat No- 20)
17	106645/2025	31.12.2025	WP (C) - 37497/2025	S. SAMAL	C.O.	COURT NO. 14	Order Dtd. 2025-12- 30	WRIT BRANCH-6	(Seat No- 25)
18	106646/2025	31.12.2025	WP (C) - 25894/2024	S DASH	C.O.	COURT NO. 14	Order Dtd. 2025-12- 19		(Seat No- 25)
19	106647/2025	31.12.2025	WP (C) - 37616/2025	P. K. ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-6	(Seat No- 35)
20	106648/2025	31.12.2025	WP (C) - 27325/2023	P K NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-6	(Seat No- 25)
21	106649/2025	31.12.2025	WP (C) - 30969/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-5	(Seat No- 32)
22	106650/2025	31.12.2025	WP (C) - 30974/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-5	(Seat No- 32)
23	106651/2025	31.12.2025	WP (C) - 30977/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-5	(Seat No- 32)
24	106652/2025	31.12.2025	WP (C) - 31468/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-	WRIT BRANCH-3	(Seat No- 14)

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25	106653/2025	31.12.2025	WP (C) - 31471/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-3	(Seat No- 14)
26	106654/2025	31.12.2025	WP (C) - 31476/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-3	(Seat No- 14)
27	106655/2025	31.12.2025	WP (C) - 32208/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-4	(Seat No- 27)
28	106656/2025	31.12.2025	WP (C) - 32199/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-3	(Seat No- 13)
29	106657/2025	31.12.2025	WP (C) - 32201/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-4	(Seat No- 27)
30	106659/2025	31.12.2025	WP (C) - 32205/2023	S DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 19	WRIT BRANCH-4	(Seat No- 27)
31	106660/2025	31.12.2025	BLAPL- 12884/2025	A K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 18		(Seat No- 27)
32	106661/2025	31.12.2025	CRLMC- 5497/2025	B DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23	CRIMINAL MISC	(Seat No-5)
33	106669/2025	31.12.2025	WP (C) - 21938/2025	P. K. PRADHAN	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 23	WRIT BRANCH-7	(Seat No- 44)
34	106674/2025	31.12.2025	CRLMC- 5448/2025	GANESH SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12- 22		(Seat No- 44)
35	106621/2025	31.12.2025	WP (C) - 37654/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12- 30	WRIT BRANCH-8	(Seat No- 41)
36	106622/2025	31.12.2025	MATA- 412/2025	PADMINI KUMARI PANIGRAHI	GENERAL		Affidavit		(Seat No- 41)
37	106623/2025	31.12.2025	WP (C) - 37650/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12- 30	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 122)
38	106624/2025	31.12.2025	WP (C) - 37653/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12-	WRIT BRANCH-7	(Seat No- 18)

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39	106625/2025	31.12.2025	WP (C) - 37649/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12- 30	WRIT BRANCH (DIVISION BENCH-3)	(Seat No- 123)
40	106626/2025	31.12.2025	WP (C) - 37647/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12- 30	WRIT BRANCH-7	(Seat No- 18)
41	106627/2025	31.12.2025	WP (C) - 37645/2025	MANAS PATI	GENERAL		Order Dtd. 2025-12- 30	WRIT BRANCH-5	(Seat No- 23)
42	106628/2025	31.12.2025	WP (C) - 19460/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08- 28		(Seat No- 23)
43	106629/2025	31.12.2025	WP (C) - 12467/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-05- 21	WRIT BRANCH-1	(Seat No- 30)
44	106630/2025	31.12.2025	WP (C) - 20304/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08- 23		(Seat No- 30)
45	106631/2025	31.12.2025	WP (C) - 17322/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-08- 02		(Seat No- 30)
46	106632/2025	31.12.2025	WP (C) - 9419/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2024-04- 22	WRIT BRANCH-6	(Seat No- 25)
47	106633/2025	31.12.2025	WP (C) - 10/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-01- 17		(Seat No- 25)
48	106639/2025	31.12.2025	WP (C) - 4347/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03- 03	WRIT BRANCH-5	(Seat No- 21)
49	106641/2025	31.12.2025	WP (C) - 10496/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12- 11	WRIT BRANCH-1	(Seat No-2)
50	106658/2025	31.12.2025	WP (C) - 21267/2016	MAHADEV SAHU	GENERAL		Petition With Annexures	WRIT BRANCH (DIVISION BENCH-2)	(Seat No- 115)
51	106662/2025	31.12.2025	ABLAPL- 13197/2017	D SAMAL	GENERAL		Order Dtd. 2018-08- 28		(Seat No- 115)
52	106663/2025	31.12.2025	WP (C) - 979/2021	Y DAS	GENERAL		Order Dtd.	WRIT BRANCH-1	(Seat No-1)

							2024-10-30		
53	106664/2025	31.12.2025	WP (C) - 24440/2019	S GUPTA	GENERAL		Order Dtd. 2025-12-23	WRIT BRANCH-2	(Seat No-8)
54	106665/2025	31.12.2025	ABLAPL- 14906/2025	P K BEHERA	GENERAL		Order Dtd. 2025-12-30	BAIL-2	(Seat No-11)
55	106666/2025	31.12.2025	WA- 181/2025	P K NAYAK	GENERAL		Order Dtd. 2025-12-23		(Seat No-11)
56	106667/2025	31.12.2025	BLAPL- 9735/2025	S K NAYAK	GENERAL		Order Dtd. 2026-02-09	BAIL-2	(Seat No-10)
57	106668/2025	31.12.2025	ABLAPL- 14993/2025	J P KAR	GENERAL		Order Dtd. 2025-12-30		(Seat No-10)
58	106670/2025	31.12.2025	ABLAPL- 14799/2025	R SAMAL	GENERAL		Order Dtd. 2025-12-30	BAIL-2	(Seat No-16)
59	106671/2025	31.12.2025	ABLAPL- 14976/2025	P K PAL	GENERAL		Order Dtd. 9999-12-31	BAIL-1	(Seat No-1)
60	106672/2025	31.12.2025	ABLAPL- 14987/2025	P K PAL	GENERAL		Order Dtd. 9999-12-31		(Seat No-1)
61	106673/2025	31.12.2025	WP (C) - 27234/2024	P K BEHERA	GENERAL		Order Dtd. 2025-12-05		(Seat No-1)

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